

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 277 OF 2019 &
IA NO. 1338 OF 2019**

Dated : 30th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Mahur Warehouse		Appellant(s)
	Vs.		
Gulbarga Electricity Supply Company Ltd. & Anr.		Respondent(s)

Counsel for the Appellant(s) : Mr. Shailesh Madiyal
Mr. Sudhanshu Prakash

Counsel for the Respondent(s) : -

ORDER

Reply, if any, to be filed by the learned counsel for the Respondents on or before 18.12.2019 after serving advance copy on the other side.

List the matter on **18.12.2019.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

kt/mkj